

THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTIFICATION

Dated 13th August, 2026

No.HCM.II/184/2015-Estt/Pt./188: The Hon'ble the Chief Justice is pleased to direct the following Judicial Officers to join their respective places of posting in terms of Notification No.HCM.II/184/2015-Estt/Pt./187, dated 07.08.2026 as follows:

Sl.No.	Name of the Judicial Officer and Grade	Date for joining the post
1	Smti Belma Mawrie, Grade-I Judicial Officer	1 st October, 2026
2	Smti Barisuk Khriam, Grade-I Judicial Officer	

In view of the above, Notification No.HCM.II/184/2015-Estt/Pt./187, dated 07.08.2026 stands partially modified.

By order,

REGISTRAR GENERAL

Memo No. HCM.II/184/2015-Estt/Pt./188-A

Dated Shillong 13th August, 2026

Copy to: -

1. The Registrar and Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W.Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.
6. The Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest them with such powers, as are applicable, and other such powers under the relevant Acts, Rules and Regulations, etc.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind information.

8. The Director, Meghalaya State Judicial Academy, Shillong for kind information.
9. The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Mairang/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar for kind information.
10. The concerned Judicial Officers for kind information and necessary action.
11. The Accountant General (A&E), Shillong for information and necessary action.
12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the official Gazette.
13. The Treasury Officer, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar/Mairang/Sohra/Amlarem/ Dadenggre for information and necessary action.
- ✓ 14. The Systems Analyst, High Court of Meghalaya with a request to upload this notification in the official website of the High Court.
15. Office File.

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13/8/26


REGISTRAR GENERAL